



## HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

9th March, 2026

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Total Question - 20

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To Clean and Desilt the Rivers

**\*141 Smt. Renu Bala (Sadhaura):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for large-scale cleaning and desilting of the rivers Chautang, Som, Nakti and Boli passing through Sadhaura Assembly Constituency in district Yamunanagar; and

b) if so, the present status and progress report of the abovesaid proposals togetherwith the details thereof?

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The Amount Spent on Purchase of Medicines

**\*142 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Health Minister be pleased to state: -

a) the year-wise amount spent on purchase of medicines in Al Afia General Hospital of Mandikhera from April 2023 to December 2025 togetherwith the mode of purchase thereof (i.e. local market/tender/GeM portal etc.);

b) the names and quantities of medicines purchased togetherwith the names and addresses of suppliers;

c) the year-wise fund/budget received by the said hospital from the Government and patients during the abovesaid period togetherwith the details of its utilization;

d) whether it is a fact that the doctors working in the abovesaid hospital under the Health Department are paid headquarters maintenance allowance by the Government, but despite this most doctors do not maintain their headquarters and attend duty from their homes or from other districts; if so, the reasons thereof; and

e) the biometric attendance records of all doctors of Al Afia General Hospital of Mandikhera from April 2025 to December 2025?

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### **To Construct a Cancer Hospital**

**\*143 Sardar Jarnail Singh (Ratia ):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a Cancer Hospital in district Fatehabad; and

b) if so, the time by which the abovesaid hospital is likely to be constructed?

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### **The Number of Villages Connected With Jal Jeevan Mission**

**\*144 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Public Health Engineering Minister be pleased to state: -

a) the number of villages in the Nangal Chaudhry Assembly Constituency which have been connected under the Jal Jeevan Mission so far; and

b) the time by which remaining villages and dhanis of Nangal Choudhary Assembly Constituency are likely to be connected under Jal Jeevan Mission?

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### **To Provide Relief to the Farmers in e-Stamp Duty/Registration Charges**

**\*145 Sh. Balram Dangi (Mehem):**

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether any concession or exemption in e-stamp duty and registration charges is provided to those farmers whose agricultural land is acquired by the Government for the construction of National/State Highways and who subsequently purchase replacement land using the amount of compensation;
- b) if so, the specific rules, terms and conditions under which such concession is granted;
- c) the prescribed time-limit from the date of receipt of compensation within which a farmer must purchase the new land to be eligible for this waiver; and
- d) if not, whether there is any proposal under consideration of the Government to provide relief to the farmers in this regard?

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#### **To Construct Railway Underpass**

**\*146 Sh. Anil Yadav (Kosli):**

Will the Public Works (B&R) Minister be pleased to state: -

- (a) whether there is any proposal under construction of the Government to construct the railway underpass at the place where the railway line passes through the market area of Kosli Railway Station; and
- (b) if so, the time by which the abovesaid railway underpass is likely to be constructed?

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#### **To Supply Drinking Water and to Make Arrangements for Disposal of Wastewater**

**\*147 Smt. Krishna Gahlawat (Rai):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to supply drinking water and to make arrangements for proper disposal of wastewater/sewerage in village Murthal of Rai Assembly Constituency in district Sonapat ; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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### **To Reconstruct the By-Pass**

**\*148 Sh. Ram Kumar Kashyap (Indri):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to reconstruct the Indri by-pass; and

b) if so, the details thereof togetherwith the time by which the reconstruction work of the said by-pass is likely to be started and completed?

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### **To Construct Public Toilets in the Villages**

**\*149 Sh. Randhir Panihar (Nalwa):**

Will the Development & Panchayats Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct public toilets under Swachh Bharat Mission in the villages of Nalwa Assembly Constituency; if so, the village-wise details thereof; and

b) whether any land has been identified or earmarked by the Government for the construction of public toilets in abovesaid villages; if so, the time by which such land is likely to be utilized togetherwith the project under which it is likely to be utilized?

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### **To Construct a Bus Stand**

**\*150 Sh. Raghbir Tewatia (Prithla):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that there is no bus stand between Palwal and Ballabgarh;

b) whether there is any proposal under consideration of the Government to construct a bus stand on the Panchayat land near Gadpuri Toll; and

c) if so, the details thereof?

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### **To Complete the Construction of Dhingtania Kharif Channel**

**\*151 Sh. Gokul Setia (Sirsa):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is a fact that land was required to be purchased for the construction of the Dhigtania Kharif Channel, but the said project was kept in abeyance after due consideration in a meeting held on 30.07.2024 under the Chairmanship of the Chief Secretary;

b) whether it is also a fact that since then this important farmer-centric project covered under Chief Minister's Announcement No. 23272, has remained pending and undecided; and

c) the present status of the abovesaid project togetherwith the time by which it is likely to be completed?

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### **To Construct a By-Pass**

**\*152 Sh. Parmod Kumar Vij (Panipat City):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a by-pass in Panipat;

b) if so, the time by which the Detailed Project Report (DPR) for the abovesaid by-pass is likely to be prepared by the Government; and

c) if not, the alternative plans being formulated by the Government to address the problem of increasing traffic congestion in Panipat city?

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### **To Abolish the Mandatory Requirement of Mutation (Intakal)**

**\*153 Sh. Nikhil Madaan (Sonipat):**

Will the Revenue & Disaster Management Minister be pleased to state whether there is any proposal under consideration of the Government to abolish the mandatory requirement of Mutation (Intakal) during the

registration of leasehold properties, Lal Dora areas, and lands allotted to individuals during the partition of the country in various colonies of Sonipat; if so, the details thereof?

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### **To Remodel/Reline Basra Sub Minor-2**

**\*154 Sh. Chander Parkash (Adampur):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to remodel/reline Basra Sub Minor-2 in the year 2017, but the remodelling work has not been started so far;

b) whether there is any proposal under consideration of the Government to remodel/reline Basra Sub Minor-2 in the year 2026-27; and

c) If so, the total budget sanctioned for this work togetherwith the time by which the remodelling/relining work of the abovesaid minor is likely to be completed?

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### **To Supply Canal Based Drinking Water**

**\*155 Sh. Ashok Kumar Arora (Thanesar):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to supply canal-based drinking water in the Thanesar City (Kurukshetra); and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

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### **To Provide Compensation to the Sugarcane Farmers**

**\*156 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Revenue & Disater Management Minister be pleased to state: -

a) whether it is a fact that the average yield of sugarcane in the State has significantly decreased in the current crushing season (2025–26) compared to the previous year (2024–25); if so, the reasons thereof;

b) the comparative data of the average yield of sugarcane per acre for the last year and the current year (till date) in the State; and

c) whether there is any proposal under consideration of the Government to provide financial compensation or a special relief package to sugarcane farmers of State to offset the losses incurred due to this reduced average yield; if so, the details thereof togetherwith the action taken by the Government in the matter so far?

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#### **Utilization of the Land**

**\*157 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Urban Local Bodies Minister be pleased to state whether the Municipal Corporation Faridabad (MCF) has formulated any specific plan for the utilization of the vacant land opposite the Government Middle School in Ahir Wara, Ballabgarh; if so, the details thereof?

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#### **To Establish a Sanik School**

**\*158 Smt. Geeta Bhukkal (Jhajjar):**

Will the Sainik & Ardh Sainik Welfare Minister be pleased to state whether it is a fact that an announcement has been made by the Government to establish a Sainik School at village Matanhail in district Jhajjar; if so, the present status of the said School togetherwith the time by which the abovesaid school is likely to be established?

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#### **To Check the Discharge of Chemical Mixed Water into the Drain**

**\*159 Sh. Kuldeep Vats (Badli):**

Will the Environment, Forests & Wildlife Minister be pleased to state: -

a) whether it is a fact that the Kasar Link Drain, which passes through villages Jagratpur, Bupania, Luksar and other villages is being polluted by discharge of chemical and industrial waste from factories situated in Bahadurgarh industrial area;

b) whether it is also a fact that the contaminated water of abovesaid drain is being used for irrigation of fields, bathing and drinking of cattle in ponds and

for domestic purposes by villagers, resulting in spread of diseases among humans and animals as well as damage to crops in Badli Assembly Constituency;

c) whether the factories in the Bahadurgarh industrial area have obtained any permission from the Pollution Control Department or the Government for discharging chemical and industrial effluents into the abovesaid drain; and

d) the provisions made by the Government to ensure that chemical and industrial waste from these factories is not discharged into the canal/drain; if so, the details thereof?

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### **To Construct a Rest House**

**\*160 Sh. Satpal Jamba (Pundri):**

Will the Public Works (B&R) Minister be pleased to state: -

a) the reasons for which the construction work of the Rest House sanctioned under the Chief Minister's Announcement in village Kaul of Pundri Assembly Constituency has not been started so far; and

b) if so, the time by which the construction work of abovesaid Rest House is likely to be started?

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